COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 206 OF 2017

Dated: 1st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of: TANGEDCO Vs. Central Electricity Regulatory	Con	nmission & Ors.	 Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Mr. S. Vallinayagam	
Counsel for the Respondent(s)	:	Mr. M. G. Ramachandran Ms. Ranjitha Ramachandrar Ms. Anushree Bardhan for R	

<u>ORDER</u>

Admit. Issue notice to the Respondents returnable on 12.12.2017. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Dasti, in addition, is permitted. The issue of maintainability is kept open.

List the matter on <u>12.12.2017.</u> In the meantime, pleadings be completed.

(I. J. Kapoor) Technical Member (Justice Ranjana P. Desai) Chairperson

ts/tpd